

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2388
ANSWERED ON:09.08.2010
ERADICATION OF POVERTY AND HUNGER
Sinha Shri Yashwant

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has chalked out any scheme to eradicate poverty and hunger in the country;
- (b) If so, the details thereof;
- (c) whether the Government has also allocated funds to the States during the year 2009-10; and
- (d) if so, the details thereof, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b) The Ministry of Rural Development (MoRD) is implementing Swarnajayanti Gram Swarozgar Yojana (SGSY) /National Rural Livelihood Mission (NRLM) as self employment Programme and Mahatama Gandhi National Rural Employment Guarantee Act (MGNREGA) for wage employment. These schemes are implemented to facilitate employment generation and poverty alleviation.

SGSY is primarily designed to promote self-oriented income generating activities for the Below Poverty Line (BPL) households in rural areas. This scheme is now being restructured as National Rural Livelihoods Mission (NRLM) with a view to implement it in a Mission-mode for targeted and time-bound delivery of results.

MGNREGA was launched in 200 select districts on 2.2.2006 and was subsequently extended to 130 additional districts during 2007-08. The remaining rural areas in the country have been covered under the Act w.e.f. 1.4.2008. MGNREGA provides for enhancement of livelihood security of the rural households by providing at least 100 days of guaranteed wage employment in a year to every household on demand for doing unskilled manual work. MGNREGA is a demand driven programme. The average wages paid under this programme has increased from Rs.75 in 2007-08 to Rs.91 in 2009-10. Increase in income has resulted in increase in ability of rural household to purchase foodgrains, other essential commodities, and to access education and health care.

(c) & (d) A statement indicating allocation of funds to the States under SGSY and MGNREGA during 2009-10 are at Annexure I & II.